

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Mohammad T Asim**  
**COURT 48 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 04-07-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100101/2014	The State of Maharashtra Vs Peeyush Kumar Pandey	SPP Amrish Pandey
2	SPL CASE CBI	100111/2014	The State CBI ACB Vs Sunil Dattatray Satam and ors.	SPP Amrish Pandey

---